GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 178 ANSWERED ON 21.07.2025

Establishment of Navodaya Schools at Vikarabad and Ballari

178. Shri E Tukaram: Shri Konda Vishweshwar Reddy:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that Vikarabad is among the economically backward districts in Telangana, with one of the lowest Gross District Domestic Product (GDDP) figures for three consecutive years, if so, the details thereof;
- (b) whether the Government has received any request or has any plans for the establishment of a Jawahar Navodaya Vidyalaya in Vikarabad district of Telangana and Ballari district of Karnataka and if so, the current status thereof;
- (c) whether the Government acknowledges that setting up a Jawahar Navodaya Vidyalaya in Vikarabad would help in promoting quality education and reduce educational inequality in this economically backward district; and
- (d) if so, the timeframe by which the Government proposes to sanction and establish a Jawahar Navodaya Vidyalayas in Vikarabad and Ballari?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

- (a): No such data is maintained in the Ministry of Education.
- (b) to (d): The Navodaya Vidyalaya Scheme envisages for opening of one Navodaya Vidyalaya (NV) in each district of the country. Opening of new NVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new NVs depends on approval by the competent authority as per extant procedures.

As per information received from Navodaya Vidyalaya Samiti (NVS), at present, 09 NVs and 31 NVs are functional in the State of Telangana and Karnataka respectively. In December 2024, the Govt. of India sanctioned 28 new NVs including 07 NVs (i.e. Jagtial, Nizamabad, Bhadradri-Kothagudem, Medchal-Malkajgiri, Mahabubnagar, Sanga Reddy and Suryapet) in the State of Telangana and 01 NV in Ballari in the State of Karnataka. VIkarabad district of Telangana does not have NV at present.
